

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

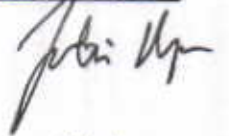


C. P. NO. 129(ND)14
CA. NO.

PRESENT: B. S. V. PRAKASH KUMAR
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 02.00 P.M**

NAME OF THE COMPANY: M/s. Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. JATIN MONCHA, ADV.		PETITIONER	
2.	Ms. Aishwarya Mishra, Adv		Respondents	
3.	Mr. Arvind Kumar R-2		Respondent	

Order

The matter is adjourned to 19.08.2016 at 2 p.m.


(B.S.V. PRAKASH KUMAR)
Member (Judicial)